

**FORM A**  
**PUBLIC ANNOUNCEMENT**  
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF VENTURE SUPPLY CHAIN PRIVATE LIMITED**

| RELEVANT PARTICULARS |   |  |
|----------------------|---|--|
| <b>1.</b>            | Name of corporate debtor  | Venture Supply Chain Private Limited   |
| <b>2.</b>            | Date of incorporation of corporate debtor   | 19/11/2014   |
| <b>3.</b>            | Authority under which corporate debtor is incorporated / registered   | ROC-Delhi  |
| <b>4.</b>            | Corporate Identity No. / Limited Liability Identification No. of corporate debtor   | CIN: U60300DL2014PTC273346   |
| <b>5.</b>            | Address of the registered office and principal office (if any) of corporate debtor  | <b>Registered Office:</b> H. No. 176, Kh. No. 1126, G F, Block-B, Pocket-4, Street No. 8, Rangpuri, Mahipalpur, South West Delhi-110037  |
| <b>6.</b>            | Insolvency commencement date in respect of corporate debtor   | 30.06.2025 (Copy of order received on 02.07.2025)  |
| <b>7.</b>            | Estimated date of closure of insolvency resolution process  | 27 <sup>th</sup> December, 2025 (180 <sup>th</sup> day from the date of Commencement of Insolvency Resolution Process)   |
| <b>8.</b>            | Name and registration number of the insolvency professional acting as interim resolution professional                                 | <b>Santanu Kumar Samanta</b><br>Registration No <b>IBBI/IPA-001/IP-P-02324/2020-2021/13511</b>   |
| <b>9.</b>            | Address and e-mail of the interim resolution professional, as registered with the Board   | C-170, Golf View Apartments, Saket Delhi-110017<br>Email: santanukumar@yahoo.com   |
| <b>10.</b>           | Address and e-mail to be used for correspondence with the interim resolution professional   | Immaculate Resolutions LLP<br>Unit No. 112, First Floor, Tower-A, Spazedge Commercial Complex, Sector-47, Sohna Road, Gurgaon-122018<br>Email Id: ibc.venturesupplychain@gmail.com |
| <b>11.</b>           | Last date for submission of claims  | 14.07.2025   |
| <b>12.</b>           | Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional  | Not Applicable   |
| <b>13.</b>           | Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) | Not Applicable   |
| <b>14.</b>           | (a) Relevant Forms and<br>(b) Details of authorized representatives are available at:   | (a) <a href="https://ibbi.gov.in/en/home/downloads">https://ibbi.gov.in/en/home/downloads</a><br>(b) Not Applicable  |

Notice is hereby given that the National Company Law Tribunal, New Delhi Bench (Court-III) has ordered the commencement of a corporate insolvency resolution process of the **Venture Supply Chain Private Limited** on 30<sup>th</sup> June, 2025.

The creditors of **Venture Supply Chain Private Limited**, are hereby called upon to submit their claims with proof on or before 14<sup>th</sup> July, 2025 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



**(Santanu Kumar Samanta)**

**Interim Resolution Professional**

**In the Matter of M/s Venture Supply Chain Private Limited**

**Registration Number: IBBI/IPA-001/IP-P-02324/2020-2021/13511**

**Registered Address: C-170, Golf View Apartments, Saket Delhi-110017**

**Email For Correspondence- [ibc.venturesupplychain@gmail.com](mailto:ibc.venturesupplychain@gmail.com)**

**Email: Registered with IBBI – [santanukumar@yahoo.com](mailto:santanukumar@yahoo.com)**

**AFA Valid up to: 31.12.2025**

Place: Delhi

Date: 02.07.2025

**FORM A  
PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)  
**FOR THE ATTENTION OF THE CREDITORS OF  
VENTURE SUPPLY CHAIN PRIVATE LIMITED**

**RELEVANT PARTICULARS**

|     |   |   |
|-----|---|---|
| 1.  | Name of corporate debtor  | Venture Supply Chain Private Limited  |
| 2.  | Date of incorporation of corporate debtor   | 19/11/2014  |
| 3.  | Authority under which corporate debtor is incorporated / registered   | ROC-Delhi   |
| 4.  | Corporate Identity No. Limited Liability Identification No. of corporate debtor   | CIN: U60300DL2014PTC273348  |
| 5.  | Address of the registered office and principal office (if any) of corporate debtor  | <b>Registered Office:</b> H. No. 176, Kh. No. 1126, G F, Block-B, Pocket-4, Street No. 8, Rangpuri, Mahipalpur, South West Delhi-110037<br><b>Also at:</b> Kh. No. 831, Mahipalpur, South West Delhi-116037 |
| 6.  | Insolvency commencement date in respect of corporate debtor   | 30.06.2025 (Copy of order received on 02.07.2025)   |
| 7.  | Estimated date of closure of insolvency resolution process  | 27 <sup>th</sup> December, 2025 (180 <sup>th</sup> day from the date of Commencement of Insolvency Resolution Process)  |
| 8.  | Name and registration number of the insolvency professional acting as interim resolution professional                                 | <b>Santanu Kumar Samanta</b><br>Registration No<br><b>IBBI/PA-001/IP-P-02324/2020-2021/13511</b>  |
| 9.  | Address and e-mail of the interim resolution professional, as registered with the Board   | C-170, Golf View Apartments, Saket Delhi-110017<br>Email: santanukumar@yahoo.com  |
| 10. | Address and e-mail to be used for correspondence with the interim resolution professional   | Immaculate Resolutions LLP<br>Unit No. 112, First Floor, Tower -A, Spazedge Commercial Complex, Sector-47, Sohna Road, Gurgaon-122018<br>Email Id: ibc.venturesupplychain@gmail.com                         |
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Notice is hereby given that the National Company Law Tribunal, New Delhi Bench (Court-III) has ordered the commencement of a corporate insolvency resolution process of the Venture Supply Chain Private Limited on 30th June, 2025.

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Sd/-

(Santanu Kumar Samanta)

Interim Resolution Professional

In the Matter of M/s Venture Supply Chain Private Limited

Registration Number: IBBI/PA-001/IP-P-02324/2020-2021/13511

Registered Address: C-170, Golf View Apartments, Saket Delhi-110017

Email For Correspondence- [ibc.venturesupplychain@gmail.com](mailto:ibc.venturesupplychain@gmail.com)

Email: Registered with IBBI – [santanukumar@yahoo.com](mailto:santanukumar@yahoo.com)

Date: 02.07.2025

Place: Delhi

AFA Valid up to: 31.12.2025



**प्रपत्र 'ए'**  
सार्वजनिक घोषणा  
ख़ासतीय दिवाला और ऋण शोध अक्षमता बोर्ड (कार्पोरेट व्यक्तियों के लिए  
ऋण शोध अक्षमता समाधान प्रक्रिया) विनियमावली, 2016 के विनियम 6 के अधीन,  
वेन्चर सप्लाई चेन प्राइवेट लिमिटेड  
के लेनदारों के ध्यानार्थ

**संबंधित विवरण**

|     |   |   |
|-----|---|---|
| 1.  | कार्पोरेट देनदार का नाम   | वेन्चर सप्लाई चेन प्राइवेट लिमिटेड  |
| 2.  | कार्पोरेट देनदार के निगमन की तिथि   | 19-11-2014  |
| 3.  | प्रतिकरण जिसके अधीन कार्पोरेट देनदार निगमित/पंजीकृत है  | अवकांती- दिल्ली   |
| 4.  | कार्पोरेट देनदार की कार्पोरेट पंजीकृत संख्या/सीमा दायित्व पहचान संख्या  | CIN : U60300DL2014PTC273346   |
| 5.  | कार्पोरेट देनदार के पंजीकृत कार्यालय तथा प्रधान कार्यालय (यदि कोई) का पता   | पंजीकृत कार्यालय : एच. नं. 176, ख. नं. 1128, जी एफ, ब्लॉक-बी, फ्लोअट-4, फर्जी नंबर 8, रोडपुड़ी, महीवालपुर, पश्चिम पश्चिम दिल्ली-110017<br>अन्य पता : ख. नं. 831, महीवालपुर, पश्चिम पश्चिम दिल्ली-110017 |
| 6.  | कार्पोरेट देनदार के संबंध में ऋण शोध अक्षमता आरंभन तिथि   | 31.08.2025 (आरंभन की प्रती 02.07.2025 को प्रकाश हुई)  |
| 7.  | ऋण शोध अक्षमता समाधान प्रक्रिया के समाधान की पूर्णगुणवत्ता तिथि   | 27 दिनांक, 2025 (विचलितपत्र समाधान प्रक्रिया शुरू होने की तारीख से 90वें दिन)   |
| 8.  | अंतरिम समाधान प्रोफेशनल के रूप में कार्यरत ऋण शोध अक्षमता प्रोफेशनल का नाम और पंजीकृत नम्बर   | संतानु कुमार सामंत<br>पंजीकरण संख्या : आईबीबीआई/आईपीए-001/आईपी-पी-02324/2020-2021/13511   |
| 9.  | अंतरिम समाधान प्रोफेशनल का पता और ई-मेल, जैसाकि कोई में पंजीकृत है।   | सी-170, गोलफ व्यू अपार्टमेंट, साकेत दिल्ली-110017<br>ईमेल : santanukumar@yahoo.com  |
| 10. | अंतरिम समाधान प्रोफेशनल का, पत्राचार हेतु प्रयुक्त, पता और ई-मेल  | इलेक्ट्रॉनिक डेलीवरी चैनल पर<br>पुनिट नं. 112, प्रथम तल, टावर-ए स्कोर्पेज<br>कॉम्प्लेक्स कॉम्प्लेक्स, सेक्टर-47, सोहन रोड,<br>गुडगाँव-122018<br>ईमेल आईडी : ibc.venturesupplychain@gmail.com            |
| 11. | दस्ता प्रस्तुत करने हेतु अंतिम तिथि   | 14.07.2025  |
| 12. | अंतरिम समाधान प्रोफेशनल द्वारा धारा 21 की उप-धारा (क) के तहत (ख) के तहत अधिनियमित लेनदारों की श्रेणियाँ, यदि कोई                              | नगु नहीं  |
| 13. | किसी श्रेणी में लेनदारों के अधिकृत प्रतिनिधि के रूप में कार्य करने हेतु विद्यमान ऋण शोध अक्षमता प्रोफेशनल के नाम (इत्येक श्रेणी हेतु तीन नाम) | नगु नहीं  |
| 14. | (क) संबंधित प्रपत्र और<br>(ख) अधिकृत प्रतिनिधियों का विवरण पर उपलब्ध है :   | (क) <a href="https://ibbi.gov.in/e-n/home/downloads">https://ibbi.gov.in/e-n/home/downloads</a><br>(ख) नगु नहीं   |

एतद्वारा सूचना दी जाती है कि राष्ट्रीय कम्पनी विधि न्यायाधिकरण, नई दिल्ली पीठ (न्यायालय-11) ने दिनांक 30-06-2025 को वेन्चर सप्लाई चेन प्राइवेट लिमिटेड की कार्पोरेट ऋण शोध अक्षमता प्रक्रिया आरंभ करने का आदेश दिया है।

वेन्चर सप्लाई चेन प्राइवेट लिमिटेड के लेनदारों से एतद्वारा अपने दावे मय प्रमाण 14-07-2025 को अथवा पूर्व अंतरिम समाधान प्रोफेशनल के समक्ष ऊपर आइटम 10 के समक्ष बर्णित पते पर प्रस्तुत करने की मांग की जाती है।

वित्तीय लेनदारों को अपने दावों का प्रमाण केवल इलेक्ट्रॉनिक साधनों द्वारा प्रस्तुत करना होगा। अन्य सभी लेनदार अपने दावों का प्रमाण दस्तवी (व्यक्तिगत रूप से) डाक द्वारा अथवा इलेक्ट्रॉनिक साधनों द्वारा प्रस्तुत कर सकते हैं।

दावे के फर्जी अथवा धामक प्रमाण की प्रस्तुति दंडनीय होगी।

हस्ता./-

संतानु कुमार सामंत  
मैसर्स वेन्चर सप्लाई चेन प्राइवेट लिमिटेड के मामले में  
अंतरिम समाधान पेशेवर

पंजीकरण सं. : आईबीबीआई/आईपीए-001/आईपी-पी-02324/2020-2021/13511

पंजीकरण पता : सी-170, गोलफ व्यू अपार्टमेंट, साकेत दिल्ली-110017

पत्राचार हेतु ई-मेल - [ibc.venturesupplychain@gmail.com](mailto:ibc.venturesupplychain@gmail.com)

आईबीबीआई में पंजीकृत ई-मेल : [santanukumar@yahoo.com](mailto:santanukumar@yahoo.com)

एफएफ पैता : 31-12-2025 तक

तिथि : 02-07-2025

स्थान : दिल्ली

